

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6274  
ANSWERED ON:15.05.2012  
FOOD SUBSIDY FOR NATURAL CALAMITIES  
Choudhry Smt. Shruti

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether requests have been received from some States for providing food subsidy to additional number of Above Poverty Line (APL) and Below Poverty Line (BPL) families in view of drought and floods in some parts of the country;
- (b) if so, the details thereof and the reaction of the Government thereto indicating the number of such requests received, approved and pending during each of the last three years, State-wise; and
- (c) the subsidy provided thereunder, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) and (c): Food Subsidy is not provided directly for Above Poverty Line (APL) and Below Poverty Line (BPL) families affected by drought and floods in any State. However, Government makes additional allocations of subsidised foodgrains, over and above the normal allocations under Targeted Public Distribution System (TPDS) in case of natural calamities like drought, floods, cyclones, etc. on the requests received from the State/Union Territory Government/assessment by Central Team.

The details of the additional allocations of foodgrains made for drought and floods relief etc. during the last three years is at Annexure.